

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 101 /UHC/Admin.A/2017

Dated: March 17, 2017.

In exercise of the powers conferred by Rule 27(ii) of the Uttarakhand Higher Judicial Service Rules, 2004 and all other powers enabling in this behalf, the Hon'ble Court is pleased to grant the Super time Scale of ₹ 70,290-1,540-76,450 to the following officers, after completing 03 years of continuous service in the Selection Grade of H.J.S. Cadre, from the date mentioned against their names : -

Sl. No.	Name of the officer	Date of grant of Super time Scale
1.	Sri G.K. Sharma	01.06.2016
2.	Sri Ravindra Maithani	13.10.2016
3.	Sri Alok Kumar Verma	01.12.2016
4.	Sri G.S. Dharmshaktu	01.12.2016

By Order of the Court,

Sd/-

(Narendra Dutt)

Registrar General.

No. 1254 /UHC/XIII-g-14/Admin.A

Dated: March 17, 2017.

Copy forwarded for information and necessary action to: -

1. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun for information with the request to inform the officer concerned accordingly.
4. Principal Secretary (Personnel), Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. Sri G.K. Sharma, District & Sessions Judge, Almora.
8. Sri Ravindra Maithani, Secretary General, Hon'ble Supreme Court of India, New Delhi.
9. Sri Alok Kumar Verma, Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
10. Sri G.S. Dharmshaktu, District & Sessions Judge, Uttarkashi.
11. Senior Treasury Officer, Dehradun, Almora & Uttarkashi.
12. Deputy Registrar (Account), High Court of Uttarakhand, Nainital.
13. P.P.S. to Hon'ble the Chief Justice.
14. P.S./P.A. to Hon'ble Judges of this Court with the request to place the notification for kind perusal of Hon'ble Judges.
15. I/c N.I.C., High Court of Uttarakhand, Nainital.
16. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A